

ITEM NO.52

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 12567/2024

(Arising out of impugned final judgment and order dated 04-09-2024 in CRLP No. 4568/2024 passed by the High Court of Andhra Pradesh at Amravati)

JOGI RAMESH

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH

Respondent(s)

(IA No. 207953/2024 - EXEMPTION FROM FILING O.T.)

Date : 13-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Ponnaveolu Sudhakar Reddy, Sr. Adv.
Mr. Ramesh Allanki, Adv.
Ms. Aruna Gupta, Adv.
Mr. Syed Ahmed Naqvi, Adv.
Mr. Siddhant Buxy, AOR
Ms. Ira Mahajan, Adv.
Mr. Vansh Verma, Adv.
Mr. Yash Gupta, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Siddharth Agarwal, Sr. Adv.
Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Ms. Devanshi Popat, Adv.
Ms. Rajni Gupta, Adv.
Mr. Anmol Kheta, Adv.
Mr. Samarth Luthra, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Dhruv Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The petitioner is facing the investigation under Sections 143, 324, 506, 188, 269 and 270 r/w 149 of the Indian Penal Code, 1860.

The FIR itself is of the year 2021. Now, the petitioner is apprehending his arrest and approached this Court.

In the facts and circumstances of this case, we are of the opinion that presently interim protection needs to be granted to the petitioner. Accordingly, it is directed that no coercive measures be taken against the petitioner subject to his cooperation in the ongoing investigation. Since there is apprehension raised by the State that petitioner may abscond, he shall deposit his passport to the investigating officer within 48 hours from today, if he has a passport, and he will cooperate fully with the investigation.

In the meanwhile, the respondent-State shall file a detailed reply.

List on 21.10.2024.

(CHANDRESH)
COURT MASTER

(RENU BALA GAMBHIR)
COURT MASTER(NSH)